

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.09.2020

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.156/BB/ 2020	For admission	Sec 7 of I&B code 2016	Punjab National Bank(Interna tional) Ltd	Mithilesh Kumar Pandey, Advocate	Gokul Superspeciali ty Hospital Pvt Ltd	Pramod N kathavi

ADVOCATE FOR PETITIONER/s:

M. K. PANDEY

PRAMOD N. KATHAVI

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Shri Mithilesh Kumar Pandey, learned Counsel for the Petitioner and Shri Pramod N. Kathavi, learned Counsel for the Respondent through Video Conference.

Shri Mithilesh Kumar Pandey, Ld. Counsel for the Petitioner states that rejoinder has been filed on 15.09.2020 accepting the offer of One Time Settlement (OTS) by the Respondent. Shri Pramod N. Kathavi, Ld. Counsel for the Respondent seeks more time for payment. Petitioner opposes, but accepts deferment of 1st instalment by 15 days with interest and liberty to revive the Company Petition if the OTS schedule is not adhered to by the Respondent.

Order Reserved.

Member (T)

Member (J)